GOVERNMENT OF INDIA HOME AFFAIRS LOK SABHA

UNSTARRED QUESTION NO:3230 ANSWERED ON:23.08.2011 DOMESTIC VIOLENCE ACT Mahato Shri Narahari;Roy Shri Nripendra Nath

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) the total number of cases registered under the Domestic Violence Act during each of the last three years and the current year; and
- (b) the details regarding the status of these cases, State-wise?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI JITENDRA SINGH)

(a) to (b): As per the information provided by the National Crime Records Bureau (NCRB), State/UT wise details of cases registered, cases charge sheeted, cases convicted, persons arrested, person charge sheeted and persons convicted under the Domestic Violence Act in the years 2007, 2008 and 2009 are enclosed at Annexure I, II and III respectively.